

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501
IB-717/ND/2022
RA/163/2023

IN THE MATTER OF:

Krishiv Poly Products LLP

.....Applicant

Vs.

Blue Water Expotrade India Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Nikita Jain, Adv.

For the Respondent : Mr. Nikhil Verma, Adv.

ORDER

RA/163/2023:-

Ld. Counsel on behalf of the Applicant is present. Ld. Counsel on behalf of the non Applicant is also present and sought time to file the reply. Reply be filed within a period of 10 days. List this application on **03.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)